

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED 28.06.2021**

<b>I Session</b> 11.00 AM to 2.00 PM	<b>II Session</b> 2.45 PM to 5.45 PM
<b>HEARING</b>	<b>ARGUMENTS</b>
1) O.S. 599/2012	16) O.S. 605/2007
2) Misc. 27/2020	17) O.S. 648/2007
3) O.S. 529/2015	18) O.S. 650/2007
4) O.S. 113/2018	19) O.S. 651/2007
5) O.S. 1149/2019	20) O.S. 652/2007
<b>EVIDENCE</b>	21) O.S. 654/2007
6) O.S. 63/2013	22) O.S. 658/2007
7) O.S. 1317/2018	23) O.S. 659/2007
8) O.S. 1423/2018	24) O.S. 660/2007
9) O.S. 11/2019	25) O.S. 665/2007
10) O.S. 297/2019	26) O.S. 795/2007
11) O.S. 1385/2019	27) O.S. 796/2007
<b>ARGUMENTS</b>	28) O.S. 797/2007
12) O.S. 800/2007	29) O.S. 798/2007
13) O.S. 801/2007	30) O.S. 799/2007
14) O.S. 802/2007	
15) O.S. 803/2007	

Sd/-  
I/c Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 28.06.2021**

<b>IST SESSION AT 11 A.M</b>	<b>IIND SESSION AT 2.45 P.M</b>
<b>STEPS</b>	<b>NOTICE</b>
1. O.S. 438/2012	16. EX. 20/2020
<b>SUMMONS</b>	<b>HEARING</b>
2. O.S. 1674/2012	17. FDP 9/2010
3. O.S. 1620/2013	18. FDP 1/2012
4. O.S. 818/2015	19. O.S. 376/2015
5. O.S. 334/2016	20. O.S. 378/2015
6. O.S. 572/2017	21. O.S. 684/2015
7. O.S. 246/2018	22. O.S. 516/2020
8. O.S. 1058/2018	<b>CALL ON</b>
9. O.S. 1396/2018	23. O.S. 196/2018
10. O.S. 666/2019	24. EX. 6/2010
11. O.S. 54/2021	25. O.S. 410/2013
12. O.S. 242/2021	26. O.S. 882/2013
13. O.S. 302/2021	27. MISC. 70/2013
<b>NOTICE</b>	28. O.S. 180/2015
14. O.S. 160/2011	29. O.S. 498/2016
15. O.S. 342/2020	30. O.S. 856/2018

Date: 25.06.2021  
Place: Bengaluru

sd/-  
I/c. I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**  
**CAUSE LIST DATED: 28.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>STEPS</b>	<b>SUMMONS</b>
1. EX 8/2003	16. O.S. 1070/2015
2. O.S. 1750/2014	17. O.S. 384/2017
3. O.S. 1424/2016	18. O.S. 540/2018
4. O.S. 1108/2017	19. O.S. 542/2018
5. O.S. 806/2019	20. O.S. 106/2020
6. O.S. 68/2020	21. O.S. 372/2021
<b>HEARING</b>	22. O.S. 500/2021
7. O.S. 1592/2014	23. O.S. 94/2011
8. O.S. 574/2018	<b>AWAIT SUMMON/NOTICE</b>
9. O.S. 576/2018	24. O.S. 240/2021
10. O.S. 382/2021	25. O.S. 241/2021
<b>ARGUMENT</b>	<b>AMENDMENT</b>
11. EX 16/2012	26. O.S. 1076/2009
12. O.S. 2/2015	27. O.S. 884/2016
13. O.S. 1232/2016	28. O.S. 1180/2019
14. Misc. 6/2017	<b>ORDERS</b>
15. Misc. 44/2018	29. O.S. 84/2013
	30. O.S. 462/2015

Date: 25.06.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

28.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU  
RURAL DISTRICT, BENGALURU CAUSE LIST  
DATED 28-06-2021**

**Morning - Sessions**

**HEARING**

1	O.S. 589/2013
2	O.S. 1515/2013
3	O.S. 1757/2014
4	O.S. 787/2016
5	O.S. 1691/2019
6	O.S. 847/2012 ( AMD)

**EVIDENCE**

7	O.S. 739/2018
8	O.S. 1397/2018
9	O.S. 543/2019
10	O.S. 855/2019
11	O.S. 1391/2019

**CALL ON**

12	O.S. 1351/2014
13	O.S. 779/2018
14	O.S.785/2020
15	O.S. 1099/2020

**Afternoon - Sessions**

**SUMMONS**

1	O.S. 803/2011
2	O.S. 1461/2012
3	O.S. 197/2014
4	O.S. 559/2015
5	O.S. 135/2015

**ARGUMENTS**

6	O.S. 933/2013
7	O.S. 1005/2014
8	O.S. 157/2016
9	O.S. 599/2016

**OBJECTIONS**

10	O.S. 61/2021
11	O.S. 227/2021
12	O.S. 731/2012

**ORDERS**

13	O.S. 883/2009
14	O.S. 801/2019
15	O.S. 539/2021

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru